

इन आंकड़ों से पता चला जायगा कि इन राज्यों में बिजली की मांगे भिन्न भिन्न हैं और इसलिए ही इन राज्यों में बिजली के उत्पादन में फर्क है।

(ख) और (ग). मैसूर में 1967 के अन्त तक बिजली की कुल प्रतिष्ठापित क्षमता 620 मैगावाट थी। 1969-70 तक शराबखी के दूसरे चरण के पूर्ण होने पर इसके 971 मैगावाट और 1972-73 तक तीसरे चरण के पूर्ण होने पर 1,149 मैगावाट हो जाने की संभावना है।

CLOSURE OF BARAUNI REFINERY

5169. SHRIMATI TARKESHWARI SINHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the reasons for the closure of the Barauni Refinery; and

(b) the loss which the Refinery has incurred due to this closure?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH):

(a) Barauni Refinery was temporarily closed on 7-3-1968 as a precautionary measure pending an enquiry into pollution of the water of River Ganges at Monghyr, alleged to have been caused by the effluent discharged by the refinery.

(b) The loss is estimated to be approximately Rs. 1.65 lakhs per day.

VISIT BY THE MINISTER OF PETROLEUM AND CHEMICALS TO IRAN

5170. SHRI SHIVA CHANDRA JHA:

SHRI BHOGENDRA JHA:

SHRI KANWAR LAL GUPTA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that his recent visit to Iran was a success; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH):

(a) It is difficult to define what is a success, in this context, but the visit was entirely satisfactory.

(b) Several new possibilities of economic cooperation have been explored and discussed. The representative of the two sides have expressed a desire to extend the scope of the existing ties in the field of petroleum explorations and to cover new fields such as fertilizers and petro-chemicals.

INCLUSION OF HOMOEOPATHY IN INDIAN SYSTEM OF MEDICINES

5171. DR. SANKATA PRASAD: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is nothing common between Homoeopathy and other indigenous systems of medicine; and

(b) if so, the reasons for inclusion of Homoeopathy in the proposed Central Council of Indian systems of medicine?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY):

(a) Yes, Homoeopathy is a distinct system of medicine.

(b) On administrative and financial grounds a combined Council with internal autonomy for each System is considered to be more viable than a separate Council for each system. HOMOEOPATHIC DISPENSARIES UNDER

RURAL AID HEALTH SCHEME

5172. DR. SANKATA PRASAD: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of Homoeopathic Dispensaries being run in the country under the Rural Aid Health Scheme; and

(b) the number of such dispensaries started in the Centrally Administered Areas?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The information is being collected and will be placed on the Table of the Sabha.

HOMOEOPATHIC ADVISERS

5173. **DR. SANKATA PRASAD :** Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal to appoint Homoeopathic Advisers in the States; and

(b) whether Government have issued any directive to the States in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The Homoeopathic Advisory Committee at their meeting held on the 2nd December, 1967 has recommended the appointment of Homoeopathic Advisers in the States. The attention of the State Governments has been invited to the recommendation of the Committee.

FAMILY PLANNING OPERATIONS

5174. **SHRI J. K. MONDAL :** Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of loop insertions/sterilization undergone by persons during the current year; and

(b) if so, the birth rates with rural and urban breakup in respect of each community in India ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHER) : (a) The numbers of loop insertions made and sterilizations undergone by persons during the current financial year are as follows—

<i>Sterilization</i>	<i>Loop Insertions</i>
1428338	512211
(as reported upto 10-3-1968)	

(b) Such statistics are not collected Community-wise.

CRUDE OILS IN LIST OF 'DECLARED GOODS'

5175. **SHRI R. BARUA :** Will the Minister of FINANCE be pleased to state :

(a) whether Government's proposal to include crude oil in the list of 'declared goods' under the Central Sales Tax Act will deprive the Government of Assam to the extent of Rs. one crore per year;

(b) whether this proposal has been made after prior consultation with the State Governments; and

(c) if not, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : A proposal to include 'Crude Oil' in the list of declared goods, by amending Section 14 of the Central Sales Tax Act, 1956, is under examination in consultation with the State Governments and the Ministry of Petroleum and Chemicals. This proposal, if implemented, is likely to have some impact on the revenues of the Government of Assam. The final decision, however, will be taken on receipt of the comments of all State Governments and after taking into account all relevant factors.

QUARTERS FOR EMPLOYEES OF COCHIN CUSTOMS

5176. **SHRI VISWANATHA MENON :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a plot has been taken to construct staff quarters for the employees of the Customs Department, Cochin;

(b) if so, when the plot was taken;

(c) why the construction work has not so far begun; and

(d) whether it is a fact that a huge amount is paid as rent for the plot every month ?